

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 147 OF 2014

Dated : 1st August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory Commission.... Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Vikas Aggarwal
Mr. Sunil Mittal
Mr. Karan for R.3
Mr. C.K. Rai for R.1

ORDER

Mr. Vikas Aggarwal, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.3 during the course of the day and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 28.8.2014 after serving copy on the other side.

Post the matter on **12.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt